

ITEM NO.34

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 20302/2021

GARIBEY (DEAD) THROUGH LRS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR OF CONSOLIDATION & ORS.

Respondent(s)

Date : 02-05-2023 This petition was called on for hearing today.

For Petitioner(s)

Ms. Simran Gill, Adv.
Mr. Shakti Singh, Adv.
Ms. Sakshi Kakkar, AOR

For Respondent(s)

Mr. Lokesh Kumar Choudhary, AOR
Mr. Ajay Kumar Rai, Adv.
Mr. Debashis Mukherjee, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Opportunity to respondent Nos. 4 to 11 to file counter affidavit has already been declined.

Service is complete on respondent Nos. 1-3 and 12 but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar